

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 98 of 2013

Dated : 25th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity
Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Shikha Ohri
Ms. Ruth Aulwin

ORDER

Heard learned counsel for the appellant.

He is directed to file the written submissions by 8th May, 2014 after serving copy of the same on the other side.

Post the matter for further hearing on **9th May, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member